

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2933
ANSWERED ON:08.12.2009
HALLMARKING CENTRES
Rawat Shri Ashok Kumar

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the details of the hallmarking centres functioning in the country presently, Statewise;
- (b) whether the Government proposes to establish some more centres in the country;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

(a): As on date 148 Assaying and Hallmarking Centres recognized by Bureau of Indian Standards are operational in the country. State-wise details of these centres are as under:

S.No.	Name of the State/UT	Number of Centres
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1. Andhra Pradesh 09

2. Chandigarh 01

3. Chattisgarh 01

4. Gujarat 13

5. Goa 01

6. Haryana 01

7. Jharkhand 01

8. Karnataka 12

9. Kerala 22

10. Maharashtra 21

11. Madhya Pradesh 03

12. New Delhi 19

13. Orissa 02

14. Punjab 01

15. Rajasthan 01

16. Tamil Nadu 26

17. Utter Pradesh 04

18. West Bengal 10

Total 148

(b) to (d): Assaying and Hallmarking Centres are set up by entrepreneurs, based on their commercial judgment. With a view to encourage entrepreneurs to set up more such centres in different parts of the country, the Government is operating a scheme under which financial assistance of 15% of the cost of machinery and equipment, subject to a maximum of Rs. 15 lakhs per centre is extended. The assistance for setting up of such centres in North-Eastern region, Jammu & Kashmir, Himachal Pradesh, Uttarakhand and rural areas in the country is 30% of cost of machinery and equipment, subject to maximum of Rs.30 lakhs per centre.